

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :11-01-2024

Date : 11.01.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	3202/2024	11.01.2024	WP (C) - 42531/2023	BK SWAIN	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH-6	(Seat No-25)
2	3203/2024	11.01.2024	WPC (OA) - 835/2019	C. SAHU	C.O.		Order Dtd. 2024-01-09	OA Branch	(Seat No-1)
3	3204/2024	11.01.2024	WP (C) - 42689/2023	RK BARIK	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH-7	(Seat No-18)
4	3205/2024	11.01.2024	WP (C) - 43211/2023	MR SAHOO	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH-4	(Seat No-38)
5	3206/2024	11.01.2024	WP (C) - 42529/2023	BK SWAIN	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH-6	(Seat No-25)
6	3207/2024	11.01.2024	CONTC-6/2024	N ROUT	C.O.		Order Dtd. 2024-01-10		(Seat No-25)
7	3208/2024	11.01.2024	CONTC-8/2024	N ROUT	C.O.		Order Dtd. 2024-01-10		(Seat No-25)
8	3209/2024	11.01.2024	CONTC-9536/2023	GC BARIK	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Seat No-1)
9	3210/2024	11.01.2024	CONTC-10837/	AUROBIND A SAHOO	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Seat)

			2023						No-6)
10	3211/2024	11.01.2024	CONTC-10838/2023	AUROBIND A SAHOO	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-6)
11	3212/2024	11.01.2024	CONTC-10840/2023	M/S AUROBIND A SAHOO, A.K ROU	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-6)
12	3213/2024	11.01.2024	CONTC-10841/2023	AUROBIND A SAHOO	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-6)
13	3215/2024	11.01.2024	WP (C) - 41304/2023	S. BISWAL	C.O.		Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No-2)
14	3216/2024	11.01.2024	CONTC-10845/2023	AUROBIND A SAHOO	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-6)
15	3217/2024	11.01.2024	WP (C) - 43124/2023	S. BISWAL	C.O.		Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No-38)
16	3218/2024	11.01.2024	CONTC-10848/2023	AUROBIND A SAHOO	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-6)
17	3220/2024	11.01.2024	CONTC-10850/2023	AUROBIND A SAHOO	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-6)
18	3222/2024	11.01.2024	CONTC-19/2024	N ROU	C.O.		Order Dtd. 2024-01-10		(Se at No-6)
19	3223/2024	11.01.2024	CONTC-7/2024	N ROU	C.O.		Order Dtd. 2024-01-10		(Se at No-6)
20	3225/2024	11.01.2024	CONTC-9/2024	N ROU	C.O.		Order Dtd. 2024-01-10	CONTE MPT	(Se at No-7)
21	3227/2024	11.01.2024	WPC (OA) - 2012/2019	AP SAHOO	C.O.		Order Dtd. 2024-01-10	OA Branc h	(Se at No-1)
22	3229/	11.01.2024	WPC (OA	M/S	C.O.	COURT	Order Dtd. 2024-01-10	OA	(Se

	2024	024	C)- 1953/2 018	DILLIP RAY		NO. 1		Branc h	at No- 1)
23	3230/ 2024	11.01.2 024	WP (C) - 42737/ 2023	PK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-8	(Se at No- 43)
24	3231/ 2024	11.01.2 024	WP (C) - 42738/ 2023	PK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-8	(Se at No- 43)
25	3233/ 2024	11.01.2 024	WP (C) - 366/20 24	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 50)
26	3235/ 2024	11.01.2 024	WP (C) - 325/20 24	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 50)
27	3238/ 2024	11.01.2 024	WP (C) - 287/20 24	BANABIHA RI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 49)
28	3254/ 2024	11.01.2 024	WP (C) - 271/20 24	R.C.MUDU LI	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 49)
29	3255/ 2024	11.01.2 024	WP (C) - 2526/2 022	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-6	(Se at No- 16)
30	3256/ 2024	11.01.2 024	WP (C) - 42693/ 2023	B.B.MALL ICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-7	(Se at No- 18)
31	3257/ 2024	11.01.2 024	WP (C) - 41685/ 2023	GR PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 37)
32	3258/ 2024	11.01.2 024	WP (C) - 297/20 24	M.R.BARI K	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 49)
33	3259/ 2024	11.01.2 024	WP (C) - 42621/ 2023	P.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-7	(Se at No- 18)
34	3260/ 2024	11.01.2 024	WP (C) - 42246/ 2023	N BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 9)

35	3261/2024	11.01.2024	WP (C) - 98/2024	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH-5	(Serial No-21)
36	3262/2024	11.01.2024	WP (C) - 33593/2023	P. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-2	(Serial No-50)
37	3263/2024	11.01.2024	WP (C) - 30387/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-7	(Serial No-5)
38	3264/2024	11.01.2024	WP (C) - 42291/2023	J.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Serial No-9)
39	3266/2024	11.01.2024	WP (C) - 43234/2023	S.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Serial No-38)
40	3267/2024	11.01.2024	CMP-1547/2016	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Serial No-40)
41	3268/2024	11.01.2024	WP (C) - 42581/2023	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-6	(Serial No-25)
42	3270/2024	11.01.2024	WP (C) - 43060/2023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Serial No-28)
43	3271/2024	11.01.2024	WP (C) - 11555/2023	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Serial No-37)
44	3272/2024	11.01.2024	WP (C) - 42427/2023	L. RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-4	(Serial No-27)
45	3273/2024	11.01.2024	CMP-1547/2016	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Serial No-40)
46	3274/2024	11.01.2024	WP (C) - 97/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-5	(Serial No-21)
47	3275/2024	11.01.2024	WP (C) - 148/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Serial No-)

									56)
48	3276/ 2024	11.01.2 024	WP (C) - 42107/ 2023	SARODA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 3)
49	3277/ 2024	11.01.2 024	WP (C) - 43222/ 2023	P.C.CHHI NCHANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 38)
50	3278/ 2024	11.01.2 024	WP (C) - 92/202 4	S. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-5	(Se at No- 21)
51	3279/ 2024	11.01.2 024	WP (C) - 43160/ 2023	M.R.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
52	3280/ 2024	11.01.2 024	WP (C) - 43114/ 2023	S.B.BISW AL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-4	(Se at No- 38)
53	3281/ 2024	11.01.2 024	WP (C) - 127/20 24	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 56)
54	3282/ 2024	11.01.2 024	WP (C) - 43169/ 2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-4	(Se at No- 38)
55	3283/ 2024	11.01.2 024	CMP- 1334/2 023	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 6)
56	3284/ 2024	11.01.2 024	WP (C) - 35183/ 2022	R.K.BARI K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 44)
57	3285/ 2024	11.01.2 024	WP (C) - 42113/ 2023	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 3)
58	3286/ 2024	11.01.2 024	WP (C) - 157/20 24	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 56)
59	3287/ 2024	11.01.2 024	WP (C) - 154/20 24	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 56)
60	3288/ 2024	11.01.2 024	WP (C) - 41086/ 2023	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC	(Se at

			2023			OLD		H-6	No-35)
61	3289/2024	11.01.2024	CMP-1192/2023	D.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Seat No-41)
62	3290/2024	11.01.2024	WP (C) - 158/2024	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Seat No-56)
63	3291/2024	11.01.2024	WP (C) - 41081/2023	MANGUL NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Seat No-35)
64	3292/2024	11.01.2024	WP (C) - 43163/2023	M.R.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-38)
65	3293/2024	11.01.2024	CMP-1333/2023	P.K.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Seat No-6)
66	3294/2024	11.01.2024	WP (C) - 20910/2022	J.R.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANCH-3	(Seat No-28)
67	3295/2024	11.01.2024	WP (C) - 42999/2023	PRATAP KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Seat No-45)
68	3296/2024	11.01.2024	WP (C) - 33954/2023	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-7	(Seat No-55)
69	3297/2024	11.01.2024	WP (C) - 33954/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-7	(Seat No-55)
70	3298/2024	11.01.2024	WP (C) - 43218/2023	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-38)
71	3299/2024	11.01.2024	WP (C) - 5607/2022	P.K.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-6	(Seat No-16)
72	3300/2024	11.01.2024	WP (C) - 42258/2023	RAMAKANT A SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Seat No-9)
73	3301/	11.01.2024	WP (C) -	M. K.	C.O.	COURT	Order Dtd. 2024-01-08	WRIT	(Se

	2024	024	43213/ 2023	PANI		NO. 20		BRANC H-4	at No- 38)
74	3302/ 2024	11.01.2 024	ABLAPL - 9043/2 023	P.K.MOHA NTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 11)
75	3303/ 2024	11.01.2 024	WP (C) - 19346/ 2022	B.K.SWAI N	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 31)
76	3304/ 2024	11.01.2 024	WP (C) - 34119/ 2023	D K NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 31)
77	3305/ 2024	11.01.2 024	WP (C) - 43209/ 2023	M. K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
78	3306/ 2024	11.01.2 024	CRLA- 1320/2 023	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	CRIMI NAL APPEA L	(Se at No- 9)
79	3307/ 2024	11.01.2 024	WP (C) - 230/20 24	M. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
80	3308/ 2024	11.01.2 024	ABLAPL - 10030/ 2023	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 11)
81	3309/ 2024	11.01.2 024	WP (C) - 147/20 24	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 56)
82	3310/ 2024	11.01.2 024	ABLAPL - 10042/ 2023	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 11)
83	3311/ 2024	11.01.2 024	WP (C) - 34399/ 2023	K N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANC H-3	(Se at No- 11)
84	3312/ 2024	11.01.2 024	WP (C) - 42951/ 2023	ARUN KUMAR JATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 45)
85	3313/ 2024	11.01.2 024	BLAPL- 13697/ 2023	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 7)

86	3314/ 2024	11.01.2 024	BLAPL- 13717/ 2023	P. B. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 1)
87	3315/ 2024	11.01.2 024	WP (C) - 39187/ 2023	K K NATH	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 29)
88	3316/ 2024	11.01.2 024	WP (C) - 42954/ 2023	ARUN KUMAR JATI	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 45)
89	3317/ 2024	11.01.2 024	WP (C) - 9906/2 023	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 34)
90	3318/ 2024	11.01.2 024	WP (C) - 42697/ 2023	PRAKASH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 18)
91	3319/ 2024	11.01.2 024	WP (C) - 42288/ 2023	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 9)
92	3320/ 2024	11.01.2 024	WP (C) - 40303/ 2023	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 16)
93	3321/ 2024	11.01.2 024	WP (C) - 42446/ 2023	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 27)
94	3322/ 2024	11.01.2 024	WP (C) - 41960/ 2023	K K NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 15)
95	3323/ 2024	11.01.2 024	WP (C) - 42084/ 2023	B K PATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 42)
96	3324/ 2024	11.01.2 024	WP (C) - 42450/ 2023	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 27)
97	3325/ 2024	11.01.2 024	CRLA- 37/201 7	A.KALASH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 2)
98	3326/ 2024	11.01.2 024	WP (C) - 42420/ 2023	S.C.ACHA RYA	C.O.	COURT NO. 20		WRIT BRANC H-4	(Se at No-

									27)
99	3327/ 2024	11.01.2 024	WP (C) - 41827/ 2023	P N NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
100	3328/ 2024	11.01.2 024	WP (C) - 42850/ 2023	R. K. BISOI	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 30)
101	3329/ 2024	11.01.2 024	WP (C) - 42684/ 2023	D SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 18)
102	3330/ 2024	11.01.2 024	WP (C) - 41818/ 2023	B MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
103	3331/ 2024	11.01.2 024	WP (C) - 41852/ 2023	R CH ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
104	3332/ 2024	11.01.2 024	WP (C) - 2657/2 011	P.K.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANC H-4	(Se at No- 19)
105	3333/ 2024	11.01.2 024	WP (C) - 146/20 24	ASHISH KUMAR NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 56)
106	3334/ 2024	11.01.2 024	WP (C) - 42822/ 2023	KC NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 30)
107	3335/ 2024	11.01.2 024	WP (C) - 41891/ 2023	R K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
108	3336/ 2024	11.01.2 024	CRLMC- 3320/2 022	P.K.PATR I	C.O.	COURT NO. 10	Order Dtd. 2024-01-10	CRIMI NAL MISC	(Se at No- 2)
109	3337/ 2024	11.01.2 024	WP (C) - 38380/ 2023	PRATAP KUMAR BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANC H-7	(Se at No- 10)
110	3338/ 2024	11.01.2 024	WP (C) - 43044/ 2023	J SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANC H-3	(Se at No- 28)
111	3339/ 2024	11.01.2 024	WP (C) - 3068/2	S.MOHANT Y	C.O.	COURT NO.	Order Dtd. 2024-01-09	WRIT BRANC	(Se at

			008			10		H-4	No-27)
11	3340/2024	11.01.2024	CRLMC-263/2022	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-1)
11	3341/2024	11.01.2024	WP (C) - 35830/2023	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-37)
11	3342/2024	11.01.2024	WP (C) - 15018/2006	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Seat No-8)
11	3343/2024	11.01.2024	CRLMC-3732/2022	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-3)
11	3344/2024	11.01.2024	WP (C) - 34557/2023	NK ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-22)
11	3345/2024	11.01.2024	CRLMA-428/2023	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	BAIL-2	(Seat No-8)
11	3346/2024	11.01.2024	WP (C) - 34557/2023	BK PARDHI	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-22)
11	3347/2024	11.01.2024	WP (C) - 7420/2019	R.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH-6	(Seat No-25)
12	3348/2024	11.01.2024	WP (C) - 14564/2023	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Seat No-29)
12	3349/2024	11.01.2024	ABLAPL - 10897/2023	S.S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	BAIL-1	(Seat No-3)
12	3350/2024	11.01.2024	CRLMC-2771/2023	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No-3)
12	3351/2024	11.01.2024	CRLMC-3087/2023	G.K. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	CRIMINAL MISC	(Seat No-4)
12	3352/	11.01.2024	WP (C) -	S.MOHARA	C.O.	COURT	Order Dtd. 2024-01-09	WRIT	(Se

4	2024	024	8795/2 022	NA		NO. 2 OLD		BRANC H-5	at No- 22)
12 5	3353/ 2024	11.01.2 024	WP (C) - 42384/ 2023	NIRANJAN MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-01-19	WRIT BRANC H-3	(Se at No- 13)
12 6	3354/ 2024	11.01.2 024	WP (C) - 23317/ 2023	M. PAGAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 50)
12 7	3355/ 2024	11.01.2 024	WP (C) - 41212/ 2023	P.K.LENK A	C.O.	COURT NO. 6	Order Dtd. 2024-01-31	WRIT BRANC H-8	(Se at No- 41)
12 8	3356/ 2024	11.01.2 024	WP (C) - 41859/ 2023	RABI SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-6	(Se at No- 24)
12 9	3357/ 2024	11.01.2 024	WP (C) - 34524/ 2023	SP SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-5	(Se at No- 22)
13 0	3358/ 2024	11.01.2 024	WP (C) - 206/20 24	A.K.BEHE RA	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANC H-1	(Se at No- 49)
13 1	3359/ 2024	11.01.2 024	WP (C) - 38432/ 2023	S.MOHARA NA	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 42)
13 2	3360/ 2024	11.01.2 024	WP (C) - 38432/ 2023	S.K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 42)
13 3	3361/ 2024	11.01.2 024	WP (C) - 41010/ 2023	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 35)
13 4	3362/ 2024	11.01.2 024	CMP- 1393/2 023	S SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-2	(Se at No- 6)
13 5	3363/ 2024	11.01.2 024	CRLREV - 2/2024	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-12		(Se at No- 6)
13 6	3364/ 2024	11.01.2 024	WP (C) - 41898/ 2023	R.K.MOHA NTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)

13	3365/ 2024	11.01.2 024	WP (C) - 41893/ 2023	R K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
13	3366/ 2024	11.01.2 024	CMP- 1393/2 023	LK NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-2	(Se at No- 6)
13	3367/ 2024	11.01.2 024	WP (C) - 42424/ 2023	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
14	3368/ 2024	11.01.2 024	WP (C) - 41931/ 2023	K.K.NATH	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 15)
14	3369/ 2024	11.01.2 024	WP (C) - 1171/2 022	M.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
14	3370/ 2024	11.01.2 024	CMP- 1335/2 023	PK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 6)
14	3371/ 2024	11.01.2 024	WP (C) - 41979/ 2023	K.K.NATH	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 15)
14	3372/ 2024	11.01.2 024	WP (C) - 42647/ 2023	S. S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
14	3373/ 2024	11.01.2 024	WP (C) - 41991/ 2023	S.S.PATT NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 15)
14	3374/ 2024	11.01.2 024	CMP- 1337/2 023	SK DWIBEDI	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No- 6)
14	3375/ 2024	11.01.2 024	WP (C) - 15187/ 2023	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -2)	109)
148	3376/2024	11.01.2024	CRLMC-3088/2023	G.K. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	CRIMINAL MISC	(Seat No-4)
149	3377/2024	11.01.2024	WP (C) - 41895/2023	R K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-6	(Seat No-24)
150	3378/2024	11.01.2024	WP (C) - 41993/2023	S.PATNAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-7	(Seat No-15)
151	3379/2024	11.01.2024	CMP-1337/2023	P NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Seat No-6)
152	3380/2024	11.01.2024	WP (C) - 12530/2023	M. R. MALLA	C.O.	COURT NO. 20	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
153	3381/2024	11.01.2024	WP (C) - 25888/2022	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
154	3382/2024	11.01.2024	WP (C) - 42167/2023	L.PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Seat No-3)
155	3383/2024	11.01.2024	WP (C) - 25888/2022	MADAN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
156	3384/2024	11.01.2024	WP (C) - 25121/2023	A. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)

15	3385/2024	11.01.2024	WP (C) - 42809/2023	R.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Seat No-30)
15	3386/2024	11.01.2024	CRLMC-3425/2023	G.K.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	CRIMINAL MISC	(Seat No-1)
15	3387/2024	11.01.2024	WP (C) - 42811/2023	R.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Seat No-30)
16	3388/2024	11.01.2024	WP (C) - 40784/2023	GAGANROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
16	3389/2024	11.01.2024	CRLMC-3426/2023	G.K.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	CRIMINAL MISC	(Seat No-1)
16	3390/2024	11.01.2024	WP (C) - 33540/2023	JINURANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
16	3391/2024	11.01.2024	CRLMC-4687/2023	J.R.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08		(Seat No-110)
16	3392/2024	11.01.2024	WP (C) - 42832/2023	R.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Seat No-30)
16	3393/2024	11.01.2024	WP (C) - 327/2024	SANJAYAKU SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
16	3394/2024	11.01.2024	CONTC-7303/2023	JINURANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-10	CONTEMPT	(Seat No-6)
16	3395/2024	11.01.2024	CRLMC-4958/2023	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	CRIMINAL	(Seat No-)

			023			CE'S COURT		MISC	No-1)
168	3396/2024	11.01.2024	RVWPET - 496/2023	D K NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	CIVIL REVISION	(Se at No-1)
169	3397/2024	11.01.2024	WP (C) - 42833/2023	R.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Se at No-30)
170	3398/2024	11.01.2024	WP (C) - 333/2024	PRASANTA KU JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
171	3399/2024	11.01.2024	CRLMC-427/2023	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	CRIMINAL MISC	(Se at No-4)
172	3400/2024	11.01.2024	WA-977/2023	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-10	WRIT APPEAL	(Se at No-6)
173	3401/2024	11.01.2024	WP (C) - 42834/2023	R.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Se at No-30)
174	3402/2024	11.01.2024	CRLMC-3248/2023	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	CRIMINAL MISC	(Se at No-6)
175	3403/2024	11.01.2024	WP (C) - 324/2024	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
176	3404/2024	11.01.2024	CRLMC-4528/2023	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-01-31	CRIMINAL MISC	(Se at No-5)
177	3405/2024	11.01.2024	WP (C) - 42960/2023	B.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Se at No-45)
178	3406/2024	11.01.2024	WA-2756/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT APPEAL	(Se at No-1)

179	3407/2024	11.01.2024	WP (C) - 153/2024	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
180	3408/2024	11.01.2024	CRLMC-5190/2023	S.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-02-27	CRIMINAL MISC	(Seat No-4)
181	3409/2024	11.01.2024	FAO-419/2023	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Seat No-8)
182	3410/2024	11.01.2024	WP (C) - 329/2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
183	3411/2024	11.01.2024	WP (C) - 43166/2023	B.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Seat No-38)
184	3412/2024	11.01.2024	WP (C) - 43187/2023	B.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Seat No-38)
185	3413/2024	11.01.2024	FAO-484/2023	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Seat No-8)
186	3414/2024	11.01.2024	WP (C) - 3187/2019	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Seat No-41)
187	3415/2024	11.01.2024	WP (C) - 41954/2023	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-7	(Seat No-15)
188	3416/2024	11.01.2024	WP (C) - 3187/2019	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Seat No-41)
189	3417/2024	11.01.2024	WP (C) - 42401/2023	B.MAHALI	C.O.	COURT NO. 16	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No-27)
190	3418/2024	11.01.2024	FAO-487/20	M N MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-09	MISC. APPEAL	(Seat)

			23			16		L SEC.	No- 8)
19 1	3419/ 2024	11.01.2 024	WP (C) - 42148/ 2023	S. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-02-26	WRIT BRANC H-1	(Se at No- 3)
19 2	3420/ 2024	11.01.2 024	FAO- 487/20 23	PRASANJI T BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 8)
19 3	3421/ 2024	11.01.2 024	CRLMC- 5470/2 023	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-22	CRIMI NAL MISC	(Se at No- 7)
19 4	3422/ 2024	11.01.2 024	FAO- 530/20 23	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 2)
19 5	3423/ 2024	11.01.2 024	CRLMC- 3314/2 023	M.K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	CRIMI NAL MISC	(Se at No- 3)
19 6	3424/ 2024	11.01.2 024	CRLMC- 5444/2 023	D. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	CRIMI NAL MISC	(Se at No- 7)
19 7	3425/ 2024	11.01.2 024	FAO- 530/20 23	S K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 2)
19 8	3426/ 2024	11.01.2 024	FAO- 555/20 23	P K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 2)
19 9	3427/ 2024	11.01.2 024	FAO- 555/20 23	S R OJHA	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 2)
20 0	3429/ 2024	11.01.2 024	CRLMC- 544/20 23	D. BARIK	C.O.	COURT NO. 15	Order Dtd. 2023-02-24	CRIMI NAL MISC	(Se at No- 3)
20 1	3430/ 2024	11.01.2 024	CRLMC- 3187/2 023	S.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2023-07-28	CRIMI NAL MISC	(Se at No- 5)
20 2	3431/ 2024	11.01.2 024	CRLMC- 3586/2 023	PRANAYAN EE DASMOHAP ATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMI NAL MISC	(Se at No- 2)
20	3432/ 2024	11.01.2	CRLMC-	P.K.JENA	C.O.	COURT	Order Dtd. 2024-01-10	CRIMI	(Se

3	2024	024	4479/2023			NO. 15		NAL MISC	at No-4)
204	3433/2024	11.01.2024	WP (C) - 1007/2023	RAJ KISHOR MANGARAJ	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
205	3434/2024	11.01.2024	CRLMC-4882/2023	S.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	CRIMINAL MISC	(Seat No-7)
206	3435/2024	11.01.2024	WP (C) - 10101/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
207	3436/2024	11.01.2024	CRLMC-5090/2023	B.K. DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-01-10	CRIMINAL MISC	(Seat No-2)
208	3437/2024	11.01.2024	CRLMC-5420/2023	BALARAM SINGH	C.O.	COURT NO. 15		CRIMINAL MISC	(Seat No-7)
209	3438/2024	11.01.2024	WP (C) - 187/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
210	3439/2024	11.01.2024	CRLMC-5476/2023	PRANAYAN EE DASMOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL MISC	(Seat No-7)
211	3440/2024	11.01.2024	WP (C) - 188/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
212	3441/2024	11.01.2024	WP (C) - 189/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH (DIVISION BENCH)	(Seat No-117)

								-3)	
21 3	3442/ 2024	11.01.2 024	MATA- 268/20 22	M/S BYOMAKES H TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEA L	(Se at No- 2)
21 4	3444/ 2024	11.01.2 024	MATA- 44/202 3	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-25	FIRST APPEA L	(Se at No- 4)
21 5	3446/ 2024	11.01.2 024	ABLAPL - 15310/ 2023	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 2)
21 6	3448/ 2024	11.01.2 024	CRLMP- 1399/2 023	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 1)
21 7	3449/ 2024	11.01.2 024	ABLAPL - 15315/ 2023	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 2)
21 8	3451/ 2024	11.01.2 024	CRLMP- 1239/2 023	T.BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 40)
21 9	3452/ 2024	11.01.2 024	CRLMP- 1200/2 023	S.K. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-02-20	WRIT BRANC H-7	(Se at No- 5)
22 0	3453/ 2024	11.01.2 024	ABLAPL - 15407/ 2023	PRIYA RANJAN MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 8)
22 1	3455/ 2024	11.01.2 024	ABLAPL - 15416/ 2023	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 8)
22 2	3456/ 2024	11.01.2 024	CRLMP- 1083/2 017	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-01-10	WRIT BRANC H-5	(Se at No- 23)
22 3	3457/ 2024	11.01.2 024	CRLMP- 437/20 23	BYOMAKES H TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 26)
22 4	3459/ 2024	11.01.2 024	ABLAPL - 15422/ 2023	B MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 8)
22 5	3460/ 2024	11.01.2 024	CRLMP- 2334/2	S.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	WRIT BRANC	(Se at

			023					H-2	No-50)
22	3461/2024	11.01.2024	ABLAPL - 15423/2023	B MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	BAIL-2	(Se at No-8)
22	3462/2024	11.01.2024	CRLMP-2335/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No-50)
22	3463/2024	11.01.2024	ABLAPL - 10811/2023	B MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
22	3464/2024	11.01.2024	CRLMP-2362/2023	K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No-50)
23	3465/2024	11.01.2024	CRLMP-2366/2023	S.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	WRIT BRANC H-2	(Se at No-50)
23	3466/2024	11.01.2024	CRLMP-2295/2023	RITA SINGH	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANC H-1	(Se at No-4)
23	3467/2024	11.01.2024	ABLAPL - 1030/2023	A K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL-1	(Se at No-6)
23	3468/2024	11.01.2024	CRLMP-2568/2023	RAMAKRISHNA NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANC H-4	(Se at No-46)
23	3469/2024	11.01.2024	CRLMP-2260/2023	D.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No-4)
23	3470/2024	11.01.2024	CRLMP-2230/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No-4)
23	3471/2024	11.01.2024	CRLMC-5328/2023	S PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-6)
23	3472/2024	11.01.2024	CRLMP-2229/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No-4)
23	3473/	11.01.2	CRLMC-	M.K.MOHA	C.O.	COURT	Order Dtd. 2023-12-21		(Se

8	2024	024	5391/2 023	NTY		NO. 2			at No- 4)
23 9	3474/ 2024	11.01.2 024	CRIMC- 3519/2 023	A.K. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-12-08	CRIMI NAL MISC	(Se at No- 2)
24 0	3475/ 2024	11.01.2 024	ABLAPL - 15352/ 2023	M.R.BARI K	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 2)
24 1	3476/ 2024	11.01.2 024	WP (C) - 252/20 24	J. DEHURY	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
24 2	3478/ 2024	11.01.2 024	WP (C) - 229/20 24	LAMBODAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
24 3	3479/ 2024	11.01.2 024	WP (C) - 231/20 24	LAMBODAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
24 4	3481/ 2024	11.01.2 024	WP (C) - 8431/2 017	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-30	WRIT BRANC H-5	(Se at No- 23)
24 5	3482/ 2024	11.01.2 024	WP (C) - 8263/2 017	B. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-30	WRIT BRANC H-3	(Se at No- 11)
24 6	3483/ 2024	11.01.2 024	WP (C) - 8263/2 017	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-01-30	WRIT BRANC H-3	(Se at No- 11)
24 7	3484/ 2024	11.01.2 024	WP (C) - 43156/ 2023	M.KAR	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 38)
24 8	3485/ 2024	11.01.2 024	WP (C) - 43155/ 2023	M.KAR	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 38)
24 9	3486/ 2024	11.01.2 024	WP (C) - 43164/ 2023	R. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-24	WRIT BRANC H-4	(Se at No- 38)
25 0	3487/ 2024	11.01.2 024	WP (C) - 236/20 24	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANC H (DIVI	(Se at No- 116

								SION BENCH -2))
25 1	3488/ 2024	11.01.2 024	CONTC- 5882/2 023	M.R. PADHI	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	CONTE MPT	(Se at No- 7)
25 2	3490/ 2024	11.01.2 024	CONTC- 5882/2 023	M. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	CONTE MPT	(Se at No- 7)
25 3	3492/ 2024	11.01.2 024	WP (C) - 22565/ 2019	M/S.ASHI S KUMAR MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANC H-3	(Se at No- 28)
25 4	3493/ 2024	11.01.2 024	WP (C) - 13867/ 2006	S.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	WRIT BRANC H-5	(Se at No- 21)
25 5	3494/ 2024	11.01.2 024	WP (C) - 17152/ 2023	R.R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-25	WRIT BRANC H-3	(Se at No- 13)
25 6	3496/ 2024	11.01.2 024	WP (C) - 10434/ 2023	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
25 7	3497/ 2024	11.01.2 024	WP (C) - 10434/ 2023	S.K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
25 8	3499/ 2024	11.01.2 024	WP (C) - 10434/ 2023	S.K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
25 9	3500/ 2024	11.01.2 024	BLAPL- 9361/2 023	S.K.BISW AL	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 11)
26 0	3501/ 2024	11.01.2 024	ABLAPL - 15286/ 2023	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 7)

26	3502/ 2024	11.01.2 024	ABLAPL - 15177/ 2023	S.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(Se at No- 1)
26	3503/ 2024	11.01.2 024	ABLAPL - 15178/ 2023	S.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(Se at No- 1)
26	3504/ 2024	11.01.2 024	ABLAPL - 15179/ 2023	S.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(Se at No- 1)
26	3505/ 2024	11.01.2 024	ABLAPL - 15180/ 2023	S.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(Se at No- 1)
26	3507/ 2024	11.01.2 024	BLAPL- 7865/2 023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 2)
26	3509/ 2024	11.01.2 024	BLAPL- 7749/2 023	M.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
26	3510/ 2024	11.01.2 024	BLAPL- 5853/2 023	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 10)
26	3512/ 2024	11.01.2 024	BLAPL- 11310/ 2023	A.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 10)
26	3514/ 2024	11.01.2 024	BLAPL- 12357/ 2023	S.K.ACHA RYA	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 2)
27	3515/ 2024	11.01.2 024	BLAPL- 12887/ 2023	P.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 12)
27	3516/ 2024	11.01.2 024	BLAPL- 13646/ 2023	R.K.BARI K	C.O.	COURT NO. 17	Order Dtd. 2024-03-18	BAIL- 2	(Se at No- 7)
27	3517/ 2024	11.01.2 024	BLAPL- 14495/ 2023	N.K. SATAPATY	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 9)
27	3518/ 2024	11.01.2 024	ABLAPL - 15181/ 2023	S.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(Se at No- 1)

			2023						1)
27 4	3519/ 2024	11.01.2 024	ABLAPL - 15272/ 2023	S.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(Se at No- 7)
27 5	3520/ 2024	11.01.2 024	ABLAPL - 13972/ 2023	SK. KALIM UDDIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 1)
27 6	3521/ 2024	11.01.2 024	ABLAPL - 14009/ 2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 7)
27 7	3522/ 2024	11.01.2 024	ABLAPL - 13185/ 2023	P.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 3)
27 8	3523/ 2024	11.01.2 024	ABLAPL - 13914/ 2023	S.C.BISW AL	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 1)
27 9	3524/ 2024	11.01.2 024	ABLAPL - 15296/ 2023	A.K. RANA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 7)
28 0	3525/ 2024	11.01.2 024	ABLAPL - 13997/ 2023	P.DAS. MOHAPATR A	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 1)
28 1	3526/ 2024	11.01.2 024	ABLAPL - 14830/ 2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 6)
28 2	3527/ 2024	11.01.2 024	ABLAPL - 15291/ 2023	B.P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL- 2	(Se at No- 7)
28 3	3528/ 2024	11.01.2 024	ABLAPL - 13983/ 2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 1)
28 4	3529/ 2024	11.01.2 024	ABLAPL - 13569/ 2023	G.C.SWAI N	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 11)
28 5	3530/ 2024	11.01.2 024	ABLAPL - 13571/ 2023	G.C.SWAI N	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 11)
28 6	3531/ 2024	11.01.2 024	ABLAPL -	P.K.BEHE RA	C.O.	COURT NO.	Order Dtd. 2023-11-09	BAIL- 2	(Se at

			12870/ 2023			11			No-7)
28 7	3532/ 2024	11.01.2 024	ABLAPL - 14895/ 2023	S.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2023-12-21	BAIL- 1	(Se at No- 6)
28 8	3533/ 2024	11.01.2 024	ABLAPL - 14925/ 2023	S.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-12-21	BAIL- 2	(Se at No- 12)
28 9	3534/ 2024	11.01.2 024	ABLAPL - 14928/ 2023	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-12-21	BAIL- 2	(Se at No- 12)
29 0	3535/ 2024	11.01.2 024	ABLAPL - 13960/ 2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 1)
29 1	3536/ 2024	11.01.2 024	ABLAPL - 13573/ 2023	B.R.SENA PATI	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 11)
29 2	3537/ 2024	11.01.2 024	ABLAPL - 8191/2 023	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 4)
29 3	3538/ 2024	11.01.2 024	ABLAPL - 14507/ 2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
29 4	3539/ 2024	11.01.2 024	ABLAPL - 13843/ 2023	P.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 10)
29 5	3540/ 2024	11.01.2 024	CRLA- 155/20 23	R.K.BARI K	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	CRIMI NAL APPEA L	(Se at No- 9)
29 6	3541/ 2024	11.01.2 024	BLAPL- 5784/2 023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	BAIL- 1	(Se at No- 1)
29 7	3542/ 2024	11.01.2 024	CRLREV - 656/20 18	YASHABAN TA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	CRIMI NAL REVIS ION	(Se at No- 2)
29 8	3543/ 2024	11.01.2 024	WP (C) - 26730/ 2023	P.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 42)
29	3544/	11.01.2	CRLMP-	S.CHOUDH	C.O.	COURT	Order Dtd. 2024-01-05	WRIT	(Se

9	2024	024	2402/2023	URY		NO. 11		BRANCH-8	at No-39)
300	3545/2024	11.01.2024	CRLMP-2371/2023	K.N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-12-15	WRIT BRANCH-2	(Se at No-50)
301	3546/2024	11.01.2024	WP (C) - 42274/2023	N.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANCH-2	(Se at No-9)
302	3547/2024	11.01.2024	WP (C) - 30736/2023	SUDARSAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-3	(Se at No-33)
303	3548/2024	11.01.2024	WP (C) - 17230/2023	R.B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-24	WRIT BRANCH-4	(Se at No-38)
304	3549/2024	11.01.2024	WP (C) - 42882/2023	M. PATI	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Se at No-30)
305	3550/2024	11.01.2024	WP (C) - 30982/2023	P.R.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-10-03	WRIT BRANCH-5	(Se at No-32)
306	3555/2024	11.01.2024	BLAPL-14615/2023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-10	BAIL-2	(Se at No-8)
307	3556/2024	11.01.2024	BLAPL-11161/2023	DILLIP KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-01-10	BAIL-1	(Se at No-2)
308	3557/2024	11.01.2024	BLAPL-70/2024	B. B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-01-10		(Se at No-2)
309	3558/2024	11.01.2024	ABLAPL - 1/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-09	BAIL-2	(Se at No-7)
310	3559/2024	11.01.2024	ABLAPL - 3/2024	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-09		(Se at No-7)
311	3560/2024	11.01.2024	ABLAPL - 5/2024	M. R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-09		(Se at No-7)

31	3561/ 2 2024	11.01.2 024	ABLAPL - 6/2024	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
31	3562/ 3 2024	11.01.2 024	ABLAPL - 7/2024	NIRANJAN MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 7)
31	3563/ 4 2024	11.01.2 024	ABLAPL - 8/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 7)
31	3564/ 5 2024	11.01.2 024	ABLAPL - 9/2024	SEVATI SOREN	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
31	3565/ 6 2024	11.01.2 024	ABLAPL - 10/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
31	3566/ 7 2024	11.01.2 024	ABLAPL - 11/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
31	3567/ 8 2024	11.01.2 024	ABLAPL - 13/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
31	3569/ 9 2024	11.01.2 024	ABLAPL - 14/2024	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
32	3570/ 0 2024	11.01.2 024	ABLAPL - 15/2023	A. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-01-06	BAIL- 1	(Se at No- 1)
32	3571/ 1 2024	11.01.2 024	ABLAPL - 16/2024	LOKANATH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 1)
32	3572/ 2 2024	11.01.2 024	ABLAPL - 17/2024	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 1)
32	3573/ 3 2024	11.01.2 024	ABLAPL - 18/2024	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 7)
32	3574/ 4 2024	11.01.2 024	ABLAPL - 19/2024	G. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-

			4						7)
32 5	3575/ 2024	11.01.2 024	ABLAPL - 20/202 4	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 2	(Se at No- 7)
32 6	3576/ 2024	11.01.2 024	ABLAPL - 21/202 4	B. K. PADHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
32 7	3577/ 2024	11.01.2 024	BLAPL- 14625/ 2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
32 8	3578/ 2024	11.01.2 024	ABLAPL - 22/202 4	S. K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 8)
32 9	3579/ 2024	11.01.2 024	CRLMC- 5212/2 023	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	CRIMI NAL MISC	(Se at No- 5)
33 0	3580/ 2024	11.01.2 024	ABLAPL - 24/202 4	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Se at No- 5)
33 1	3581/ 2024	11.01.2 024	ABLAPL - 25/202 4	A. SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 5)
33 2	3582/ 2024	11.01.2 024	BLAPL- 57/202 4	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 3)
33 3	3583/ 2024	11.01.2 024	ABLAPL - 26/202 4	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 3)
33 4	3584/ 2024	11.01.2 024	BLAPL- 12/202 4	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 3)
33 5	3585/ 2024	11.01.2 024	ABLAPL - 42/202 4	R. K. SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 3)
33 6	3586/ 2024	11.01.2 024	ABLAPL - 34/202 4	R. K. SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 3)
33 7	3587/ 2024	11.01.2 024	ABLAPL -	M N MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-10		(Se at

			12/2024			11			No-3)
33	3588/2024	11.01.2024	ABLAPL - 27/2024	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-3)
33	3589/2024	11.01.2024	ABLAPL - 31/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-3)
34	3590/2024	11.01.2024	BLAPL-12296/2023	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL-2	(Se at No-8)
34	3591/2024	11.01.2024	ABLAPL - 35/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL-2	(Se at No-7)
34	3592/2024	11.01.2024	ABLAPL - 38/2024	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-7)
34	3593/2024	11.01.2024	ABLAPL - 40/2024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-7)
34	3594/2024	11.01.2024	ABLAPL - 49/2024	KARMA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-7)
34	3595/2024	11.01.2024	ABLAPL - 28/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Se at No-7)
34	3596/2024	11.01.2024	ABLAPL - 52/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-7)
34	3597/2024	11.01.2024	ABLAPL - 29/2024	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-7)
34	3598/2024	11.01.2024	ABLAPL - 33/2024	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-20		(Se at No-7)
34	3599/2024	11.01.2024	BLAPL-12296/2023	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL-2	(Se at No-8)
35	3600/	11.01.2	ABLAPL	K. K.	C.O.	COURT	Order Dtd. 2024-01-09	BAIL-	(Se

0	2024	024	- 36/202 4	NATH		NO. 11		2	at No- 7)
35	3601/ 2024	11.01.2 024	ABLAPL - 37/202 4	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 7)
35	3602/ 2024	11.01.2 024	BLAPL- 12307/ 2023	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 2)
35	3603/ 2024	11.01.2 024	ABLAPL - 41/202 4	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 2)
35	3604/ 2024	11.01.2 024	WP (C) - 333/20 24	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
35	3605/ 2024	11.01.2 024	ABLAPL - 43/202 4	JYOTI RANJAN NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No- 120)
35	3606/ 2024	11.01.2 024	ABLAPL - 53/202 4	KARMA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
35	3607/ 2024	11.01.2 024	BLAPL- 14627/ 2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
35	3608/ 2024	11.01.2 024	BLAPL- 13/202 4	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-08		(Se at No- 8)
35	3609/ 2024	11.01.2 024	BLAPL- 14657/ 2023	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
36	3610/ 2024	11.01.2 024	BLAPL- 41/202 4	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 1)
36	3611/ 2024	11.01.2 024	ABLAPL - 54/202 4	H K PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 10)

36	3612/ 2024	11.01.2 024	BLAPL- 12626/ 2023	S.K.BHAN JADEO	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 6)
36	3613/ 2024	11.01.2 024	BLAPL- 12536/ 2023	M.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 1)
36	3614/ 2024	11.01.2 024	BLAPL- 14683/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
36	3615/ 2024	11.01.2 024	ABLAPL - 55/202 4	R R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
36	3616/ 2024	11.01.2 024	BLAPL- 14703/ 2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
36	3617/ 2024	11.01.2 024	RSA- 47/200 8	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
36	3618/ 2024	11.01.2 024	RSA- 47/200 8	T. BAG	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
36	3619/ 2024	11.01.2 024	ABLAPL - 56/202 4	H K PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
37	3620/ 2024	11.01.2 024	BLAPL- 14685/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
37	3621/ 2024	11.01.2 024	ABLAPL - 58/202 4	H K PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 7)
37	3622/ 2024	11.01.2 024	ABLAPL - 59/202 4	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 7)
37	3623/ 2024	11.01.2 024	BLAPL- 11986/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 1	(Se at No- 4)
37	3624/ 2024	11.01.2 024	ABLAPL - 64/202	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No-

			4						7)
37 5	3625/ 2024	11.01.2 024	BLAPL- 11541/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 10)
37 6	3626/ 2024	11.01.2 024	BLAPL- 14694/ 2023	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
37 7	3627/ 2024	11.01.2 024	ABLAPL - 62/202 4	S CHOUIDHU RY	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
37 8	3628/ 2024	11.01.2 024	BLAPL- 14676/ 2023	P.K.BARI K	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
37 9	3629/ 2024	11.01.2 024	ABLAPL - 62/202 4	D K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
38 0	3632/ 2024	11.01.2 024	BLAPL- 14664/ 2023	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
38 1	3634/ 2024	11.01.2 024	ABLAPL - 65/202 4	P K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
38 2	3635/ 2024	11.01.2 024	BLAPL- 14674/ 2023	SWAYAMPR AVA DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
38 3	3637/ 2024	11.01.2 024	BLAPL- 14689/ 2023	SWAYAMPR AVA DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
38 4	3638/ 2024	11.01.2 024	ABLAPL - 66/202 4	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
38 5	3640/ 2024	11.01.2 024	BLAPL- 14648/ 2023	A.K.MISH RA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL- 2	(Se at No- 8)
38 6	3641/ 2024	11.01.2 024	ABLAPL - 66/202 4	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No- 8)
38 7	3644/ 2024	11.01.2 024	BLAPL- 14660/ 2023	R.K.BARI K	C.O.	COURT NO.	Order Dtd. 2024-01-10	BAIL- 2	(Se at

			2023			11			No-8)
38	3645/2024	11.01.2024	BLAPL-14544/2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL-1	(Se at No-3)
38	3647/2024	11.01.2024	ABLAPL - 66/2024	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-3)
39	3648/2024	11.01.2024	TRP (C) - 218/2023	PRAVAT KUMAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-02-01	M.J.C .	(Se at No-6)
39	3650/2024	11.01.2024	BLAPL-12362/2023	A.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-01-10	BAIL-1	(Se at No-2)
39	3651/2024	11.01.2024	ABLAPL - 67/2024	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-2)
39	3653/2024	11.01.2024	BLAPL-13935/2023	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL-2	(Se at No-10)
39	3655/2024	11.01.2024	WP (C) - 42634/2023	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-18)
39	3656/2024	11.01.2024	BLAPL-14717/2023	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
39	3657/2024	11.01.2024	ABLAPL - 67/2024	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-8)
39	3658/2024	11.01.2024	BLAPL-14708/2023	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	BAIL-2	(Se at No-8)
39	3659/2024	11.01.2024	ABLAPL - 68/2024	P K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10		(Se at No-8)
39	3661/2024	11.01.2024	CRLMC-2439/2023	L.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-2)
40	3662/	11.01.2024	ABLAPL	S P	C.O.	COURT	Order Dtd. 2024-01-10		(Se

0	2024	024	- 69/202 4	SAHOO		NO. 11			at No- 2)
40 1	3663/ 2024	11.01.2 024	CRLMC- 5249/2 023	M.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	CRIMI NAL MISC	(Se at No- 5)
40 2	3664/ 2024	11.01.2 024	CRLMC- 2757/2 023	K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	CRIMI NAL MISC	(Se at No- 3)
40 3	3665/ 2024	11.01.2 024	ABLAPL - 70/202 4	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10		(Se at No- 3)
40 4	3666/ 2024	11.01.2 024	ABLAPL - 7631/2 021	A K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2022-07-27	BAIL- 1	(Se at No- 5)
40 5	3667/ 2024	11.01.2 024	CRLMC- 2757/2 023	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-10	CRIMI NAL MISC	(Se at No- 3)
40 6	3668/ 2024	11.01.2 024	ABLAPL - 73/202 4	T R DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-10		(Se at No- 3)
40 7	3669/ 2024	11.01.2 024	WP (C) - 48/202 4	K.N. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
40 8	3670/ 2024	11.01.2 024	ABLAPL - 77/202 4	M R ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-01-10		(Se at No- 117)
40 9	3671/ 2024	11.01.2 024	WP (C) - 42506/ 2023	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H-6	(Se at No- 25)
41 0	3672/ 2024	11.01.2 024	ABLAPL - 79/202 4	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-10		(Se at No- 25)
41 1	3673/ 2024	11.01.2 024	WP (C) - 108/20 24	R.K. MOHABHOI	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	WRIT BRANC H-8	(Se at No- 56)

41	3674/ 2 2024	11.01.2 024	ABLAPL - 81/202 4	BYOMAKES H TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-01-10		(Se at No- 56)
41	3676/ 3 2024	11.01.2 024	ABLAPL - 10132/ 2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	BAIL- 1	(Se at No- 6)
41	3679/ 4 2024	11.01.2 024	CRIMC- 1032/2 020	P.CH.BEH ERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	CRIMI NAL MISC	(Se at No- 2)
41	3681/ 5 2024	11.01.2 024	WP (C) - 42157/ 2023	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 3)
41	3682/ 6 2024	11.01.2 024	ABLAPL - 82/202 4	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10		(Se at No- 3)
41	3683/ 7 2024	11.01.2 024	WP (C) - 41834/ 2023	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
41	3685/ 8 2024	11.01.2 024	WP (C) - 41834/ 2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 24)
41	3686/ 9 2024	11.01.2 024	WP (C) - 42610/ 2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-7	(Se at No- 18)
42	3688/ 0 2024	11.01.2 024	WP (C) - 41782/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-5	(Se at No- 53)
42	3689/ 1 2024	11.01.2 024	WP (C) - 42488/ 2023	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-4	(Se at No- 27)
42	3691/ 2 2024	11.01.2 024	WP (C) - 354/20 24	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 50)
42	3693/ 3 2024	11.01.2 024	WP (C) - 350/20 24	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 50)
42	3695/ 4 2024	11.01.2 024	WP (C) - 41622/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-4	(Se at No-

									37)
42	3696/ 2024	11.01.2 024	WP (C) - 42239/ 2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 9)
42	3697/ 2024	11.01.2 024	WP (C) - 42945/ 2023	N.K. SATAPATY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 45)
42	3698/ 2024	11.01.2 024	WP (C) - 285/20 24	B.K.SWAI N	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
42	3699/ 2024	11.01.2 024	WP (C) - 42942/ 2023	N.K. SATAPATY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 45)
42	3700/ 2024	11.01.2 024	WP (C) - 42995/ 2023	P.K.BEHE RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 45)
43	3701/ 2024	11.01.2 024	WP (C) - 42985/ 2023	P.K.BEHE RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 45)
43	3702/ 2024	11.01.2 024	WP (C) - 43027/ 2023	J.R.NAYA K	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-3	(Se at No- 28)
43	3703/ 2024	11.01.2 024	WP (C) - 42177/ 2023	N.C.SINH A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 3)
43	3704/ 2024	11.01.2 024	WP (C) - 41849/ 2023	P.K.MOHA NTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-6	(Se at No- 24)
43	3705/ 2024	11.01.2 024	WP (C) - 41943/ 2023	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANC H-7	(Se at No- 15)
43	3706/ 2024	11.01.2 024	WP (C) - 23420/ 2019	S.MOHAPA TRA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No- 48)
43	3707/ 2024	11.01.2 024	WP (C) - 42227/ 2023	A.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 9)
43	3709/ 2024	11.01.2 024	CRLREV -	M. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-10	CRIMI NAL	(Se at

			161/2021			22		REVISION	No-4)
438	3710/2024	11.01.2024	CRLREV - 351/2023	R. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	CRIMINAL REVISION	(Se at No-1)
439	3711/2024	11.01.2024	CRLREV - 35/2020	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-10	CRIMINAL REVISION	(Se at No-3)
440	3712/2024	11.01.2024	CRLREV - 484/2023	MADAN DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-09	CRIMINAL REVISION	(Se at No-5)
441	3713/2024	11.01.2024	WP (C) - 323/2024	A. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH-2	(Se at No-50)
442	3714/2024	11.01.2024	CRLMP-2083/2023	D. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANCH-3	(Se at No-51)
443	3715/2024	11.01.2024	CONTC-10509/2023	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-3)
444	3716/2024	11.01.2024	CONTC-10507/2023	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-3)
445	3717/2024	11.01.2024	CONTC-10504/2023	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-3)
446	3727/2024	11.01.2024	WP (C) - 41868/2023	M. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se at No-24)
447	3728/2024	11.01.2024	WP (C) - 41848/2023	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Se at No-24)
448	3729/2024	11.01.2024	BLAPL-11398/2023	S. K. BHANJDEO	C.O.	COURT NO. 23	Order Dtd. 2024-01-10		(Se at No-24)
449	3731/2024	11.01.2024	WP (C) - 42324/2023	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANCH-3	(Se at No-13)
450	3732/	11.01.2024	WP (C) -	R.CH.ROU	C.O.	COURT	Order Dtd. 2024-05-13	WRIT	(Se

0	2024	024	32266/ 2023	T		NO. 23		BRANC H-4	at No- 27)
45 1	3733/ 2024	11.01.2 024	WP (C) - 41901/ 2023	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-7	(Se at No- 15)
45 2	3734/ 2024	11.01.2 024	WP (C) - 32835/ 2023	L.MOHANT Y	C.O.	COURT NO. 23	Order Dtd. 2024-05-13	WRIT BRANC H-3	(Se at No- 28)
45 3	3735/ 2024	11.01.2 024	FAO- 137/20 06	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)
45 4	3736/ 2024	11.01.2 024	WP (C) - 41049/ 2023	AKSHYA KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-6	(Se at No- 35)
45 5	3737/ 2024	11.01.2 024	FAO- 515/20 23	N.K. SATAPATY	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)
45 6	3738/ 2024	11.01.2 024	FAO- 137/20 06	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)
45 7	3739/ 2024	11.01.2 024	FAO- 515/20 23	A.K.BARI K	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)
45 8	3740/ 2024	11.01.2 024	MACA- 1379/2 017	L.D. SAHU	C.O.	COURT NO. 23	Order Dtd. 2022-10-27	MISC. APPEA L SEC.	(Se at No- 9)
45 9	3741/ 2024	11.01.2 024	FAO- 516/20 23	A. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)
46 0	3742/ 2024	11.01.2 024	FAO- 516/20 23	N. K. SATAPATH Y	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)
46 1	3743/ 2024	11.01.2 024	WP (C) - 241/20 24	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Se at No- 49)
46 2	3744/ 2024	11.01.2 024	FAO- 521/20 23	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(Se at No- 2)

46	3745/ 2024	11.01.2 024	WP (C) - 216/20 24	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Se at No- 49)
46	3746/ 2024	11.01.2 024	WP (C) - 32332/ 2023	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-5	(Se at No- 53)
46	3747/ 2024	11.01.2 024	WP (C) - 42892/ 2023	K. N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 30)
46	3748/ 2024	11.01.2 024	WP (C) - 243/20 24	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 49)
46	3749/ 2024	11.01.2 024	WP (C) - 247/20 24	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-1	(Se at No- 49)
46	3750/ 2024	11.01.2 024	WP (C) - 42289/ 2023	P.D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-2	(Se at No- 9)
46	3751/ 2024	11.01.2 024	WP (C) - 42326/ 2023	R.K.BARI K	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-3	(Se at No- 13)
47	3754/ 2024	11.01.2 024	WP (C) - 28795/ 2023	S.MOHANT Y	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
47	3755/ 2024	11.01.2 024	WP (C) - 3935/2 022	B.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2022-02-11	WRIT BRANC H-4	(Se at No- 37)
47	3756/ 2024	11.01.2 024	WP (C) - 8935/2 022	S.K.NAYA K	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
47	3757/ 2024	11.01.2 024	WP (C) - 6286/2 023	T.K.NAYA K	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH	(Se at No- 112)

								-2)	
47 4	3758/ 2024	11.01.2 024	WP (C) - 6285/2 023	T.K.NAYA K	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
47 5	3759/ 2024	11.01.2 024	CONTC- 10253/ 2023	RABI SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-10	CONTE MPT	(Se at No- 9)
47 6	3760/ 2024	11.01.2 024	WA- 1759/2 022	M.BARAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT APPEA L	(Se at No- 2)
47 7	3761/ 2024	11.01.2 024	WA- 1759/2 022	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	WRIT APPEA L	(Se at No- 2)
47 8	3762/ 2024	11.01.2 024	WA- 167/20 18	B. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT APPEA L	(Se at No- 6)
47 9	3764/ 2024	11.01.2 024	WP (C) - 328/20 24	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANC H-2	(Se at No- 50)
48 0	3765/ 2024	11.01.2 024	BLAPL- 14168/ 2023	SEETARAM JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL- 1	(Se at No- 5)
48 1	3766/ 2024	11.01.2 024	MACA- 178/20 23	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 1)
48 2	3767/ 2024	11.01.2 024	MACA- 177/20 23	S. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 1)
48 3	3768/ 2024	11.01.2 024	MACA- 178/20 23	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 1)
48 4	3769/ 2024	11.01.2 024	MACA- 177/20 23	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	MISC. APPEA L SEC.	(Se at No- 1)
48 5	3770/ 2024	11.01.2 024	BLAPL- 14521/ 2023	ASHOK KU. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL- 1	(Se at No-

									3)
486	3771/2024	11.01.2024	FAO-484/2023	S.K.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Se at No-8)
487	3774/2024	11.01.2024	CRLMP-2083/2023	S.K.SWAI N	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	WRIT BRANC H-3	(Se at No-51)
488	3775/2024	11.01.2024	BLAPL-14278/2023	R. B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	BAIL-2	(Se at No-11)
489	3778/2024	11.01.2024	BLAPL-1208/2023	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-10)
490	3779/2024	11.01.2024	WP (C) - 152/2024	S. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANC H-8	(Se at No-56)
491	3780/2024	11.01.2024	WP (C) - 152/2024	S. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-11	WRIT BRANC H-8	(Se at No-56)
492	3781/2024	11.01.2024	WP (C) - 275/2024	S.K.SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-01-09	WRIT BRANC H (DIVISION BENCH -3)	(Se at No-119)
493	3201/2024	11.01.2024	WP (C) - 7226/2023	SAIPRIYA SAMANTA	GENE RAL		Order Dtd. 2023-12-11	WRIT BRANC H-7	(Se at No-48)
494	3214/2024	11.01.2024	ABLAPL - 13903/2023	MAHESAN NAIK	GENE RAL		Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
495	3219/2024	11.01.2024	WP (C) - 33258/2023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-16	WRIT BRANC H-7	(Se at No-10)
496	3221/2024	11.01.2024	WP (C) - 26372/2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-10-19	WRIT BRANC H-1	(Se at No-30)
497	3224/2024	11.01.2024	WP (C) - 17715/2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-07-22	WRIT BRANC H-3	(Se at No-

									12)
498	3226/2024	11.01.2024	WP (C) - 16970/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH-1	(Serial No-2)
499	3228/2024	11.01.2024	WA-451/2020	GYANARAJAN NAYAK	GENERAL		Order Dtd. 2021-02-02	WRIT APPEAL	(Serial No-1)
500	3241/2024	11.01.2024	WP (C) - 6970/2008	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2008-05-15		(Serial No-1)
501	3253/2024	11.01.2024	BLAPL-11422/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-01-10	BAIL-1	(Serial No-6)
502	3265/2024	11.01.2024	TRP (C) - 425/2023	HEMANTA KUMAR NAYAK	GENERAL		Order Dtd. 2024-01-08	M.J.C.	(Serial No-6)
503	3269/2024	11.01.2024	WA-1798/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Serial No-2)
504	3443/2024	11.01.2024	BLAPL-14638/2023	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2024-01-10	BAIL-2	(Serial No-8)
505	3445/2024	11.01.2024	WP (C) - 13967/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH-2	(Serial No-34)
506	3447/2024	11.01.2024	ABLAPL - 14838/2023	GITANJALI PADHI	GENERAL		Order Dtd. 2024-01-10	BAIL-1	(Serial No-6)
507	3450/2024	11.01.2024	WP (C) - 98/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-5	(Serial No-21)
508	3454/2024	11.01.2024	WP (C) - 29175/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-2	(Serial No-34)
509	3458/2024	11.01.2024	WPC (OA) - 2564/2018	MANAS PATI	GENERAL		Order Dtd. 2024-01-10	OA Branch	(Serial No-1)
510	3477/2024	11.01.2024	WA-1398/2024	SANJAY KU.	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Serial No-1)

			023	BEHERA				L	No-1)
51	3480/2024	11.01.2024	WA-978/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-6)
51	3491/2024	11.01.2024	WA-979/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-6)
51	3495/2024	11.01.2024	WP(C)-42295/2023	SANJAY KU. BEHERA	GENERAL		Judgement Dtd. 2024-01-10	WRIT BRANCH-2	(Seat No-9)
51	3498/2024	11.01.2024	WA-980/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-6)
51	3506/2024	11.01.2024	WA-981/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-6)
51	3508/2024	11.01.2024	WA-2714/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-1)
51	3511/2024	11.01.2024	WA-2622/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-7)
51	3513/2024	11.01.2024	WA-2621/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-7)
51	3551/2024	11.01.2024	ABLAPL - 13526/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-01-09	BAIL-2	(Seat No-11)
52	3552/2024	11.01.2024	ABLAPL - 107/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-11		(Seat No-11)
52	3553/2024	11.01.2024	ABLAPL - 13796/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-05	BAIL-2	(Seat No-12)
52	3554/2024	11.01.2024	WP(C)-3620/2015	CHANCHAL A KANUNGO	GENERAL		Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION)	(Seat No-105)

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523	3631/2024	11.01.2024	WA-2237/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
524	3639/2024	11.01.2024	WA-2229/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
525	3643/2024	11.01.2024	WA-2224/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
526	3649/2024	11.01.2024	WA-2216/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
527	3654/2024	11.01.2024	WA-2081/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-4)
528	3660/2024	11.01.2024	BLAPL-14363/2023	JYOTI RANJAN PRADHAN	GENERAL		Order Dtd. 2023-12-22	BAIL-1	(Seat No-4)
529	3678/2024	11.01.2024	ABLAPL-10988/2023	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-01-11	BAIL-2	(Seat No-10)
530	3708/2024	11.01.2024	WP (C) - 7226/2023	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-7	(Seat No-48)
531	3752/2024	11.01.2024	ABLAPL-13885/2023	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-01-09		(Seat No-48)
532	3753/2024	11.01.2024	ABLAPL-13877/2023	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-01-09		(Seat No-48)
533	3772/2024	11.01.2024	ABLAPL-14093/2023	RAKESH KU NAYAK	GENERAL		Order Dtd. 2024-01-11	BAIL-2	(Seat No-7)
534	3773/2024	11.01.2024	BLAPL-71/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-10		(Seat No-7)
535	3776/	11.01.2024	WP (C) -	SANJAYA	GENE		Order Dtd. 2024-01-08	WRIT	(Se

5	2024	024	19753/ 2023	KUMAR BEHERA	RAL			BRANC H-1	at No- 30)
53 6	3777/ 2024	11.01.2 024	WP (C) - 19573/ 2023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-01-08	WRIT BRANC H-5	(Se at No- 21)
53 7	3232/ 2024	11.01.2 024	WP (C) - 1015/2 023	M BARIK	GENE RAL		Order Dtd. 2023-01-25	WRIT BRANC H-3	(Se at No- 14)
53 8	3234/ 2024	11.01.2 024	WPC (OA) - 2581/2 018	J P KAR	GENE RAL		Order Dtd. 2023-12-06	OA Branc h	(Se at No- 1)
53 9	3236/ 2024	11.01.2 024	WP (C) - 41530/ 2023	F SAHOO	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-3	(Se at No- 14)
54 0	3237/ 2024	11.01.2 024	WP (C) - 19712/ 2021	J R NAYAK	GENE RAL		Order Dtd. 2023-11-15	WRIT BRANC H-3	(Se at No- 28)
54 1	3239/ 2024	11.01.2 024	WP (C) - 41527/ 2023	K SAHOO	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-3	(Se at No- 14)
54 2	3240/ 2024	11.01.2 024	WP (C) - 20008/ 2023	K NATH	GENE RAL		Order Dtd. 2023-07-03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
54 3	3242/ 2024	11.01.2 024	WP (C) - 20006/ 2023	K NATH	GENE RAL		Order Dtd. 2023-07-03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
54 4	3243/ 2024	11.01.2 024	WP (C) - 41523/ 2023	S BARIK	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-3	(Se at No- 14)
54 5	3244/ 2024	11.01.2 024	WP (C) - 41521/ 2023	K MOHALIK	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-3	(Se at No- 14)
54 6	3245/ 2024	11.01.2 024	WP (C) - 41519/ 2023	S KHAN	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-3	(Se at No-

									14)
547	3246/2024	11.01.2024	WP (C) - 1242/2021	B K PATI	GENERAL		Order Dtd. 2021-02-26	WRIT BRANCH-5	(Serial No-47)
548	3247/2024	11.01.2024	CONTC-5968/2020	B K PATI	GENERAL		Order Dtd. 2020-12-22	CONTEMPT	(Serial No-4)
549	3248/2024	11.01.2024	CONTC-6935/2023	T K BARIK	GENERAL		Order Dtd. 2023-12-22	CONTEMPT	(Serial No-2)
550	3249/2024	11.01.2024	OJC-3114/1997	B R SENAPATI	GENERAL		PetitionAnnexure,		(Serial No-2)
551	3250/2024	11.01.2024	CRLMC-2360/2023	J R DAS	GENERAL		Order Dtd. 2023-08-28	CRIMINAL MISC	(Serial No-1)
552	3251/2024	11.01.2024	BLAPL-9536/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-11-28	BAIL-1	(Serial No-4)
553	3252/2024	11.01.2024	ABLAPL - 78/2024	S P DAS	GENERAL		Order Dtd. 2024-01-10		(Serial No-4)
554	3428/2024	11.01.2024	FAO-237/2023	S K SAHOO	GENERAL		Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Serial No-5)
555	3489/2024	11.01.2024	WP (C) - 6384/2015	G. MOHANTY	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	WRIT BRANCH-7	(Serial No-18)
556	3568/2024	11.01.2024	WP (C) - 17143/2022	K PARIDA	GENERAL		Order Dtd. 2022-11-23	WRIT BRANCH-3	(Serial No-28)
557	3630/2024	11.01.2024	ABLAPL - 9084/2018	B DAS	GENERAL		Order Dtd. 2019-07-31	BAIL-2	(Serial No-17)
558	3633/2024	11.01.2024	WP (C) - 17290/2022	A DAS	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH-4	(Serial No-17)
559	3636/2024	11.01.2024	WP (C) - 17287/	A DAS	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH	(Serial No-)

			2022					H-4	No-17)
560	3642/2024	11.01.2024	WP (C) - 13720/2023	A DAS	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-43)
561	3646/2024	11.01.2024	WP (C) - 454/2013	S K DAS	GENERAL		Order Dtd. 2019-11-08	WRIT BRANCH-4	(Se at No-38)
562	3652/2024	11.01.2024	WP (C) - 28351/2013	D P PATTANAIK	GENERAL		PetitionAnnexure,		(Se at No-38)
563	3675/2024	11.01.2024	WP (C) - 2835/2015	D P PATTANAIK	GENERAL		PetitionAnnexure,		(Se at No-38)
564	3677/2024	11.01.2024	WP (C) - 18965/2010	D NAYAK	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH-1	(Se at No-3)
565	3680/2024	11.01.2024	WP (C) - 41106/2023	N K MOHANTY	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-7	(Se at No-48)
566	3684/2024	11.01.2024	WP (C) - 514/2018	L D SAHOO	GENERAL		PetitionMisc.case,		(Se at No-48)
567	3687/2024	11.01.2024	WP (C) - 30130/2011	R SINGH	GENERAL		Order Dtd. 2012-03-06		(Se at No-48)
568	3690/2024	11.01.2024	WP (C) - 6967/2017	A DAS	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Se at No-7)
569	3692/2024	11.01.2024	WP (C) - 14113/2006	B K MISHRA	GENERAL		Order Dtd. 2019-04-25		(Se at No-7)
570	3694/2024	11.01.2024	WP (C) - 169/2013	B K SWAIN	GENERAL		Order Dtd. 2021-09-21	WRIT BRANCH-10	(Se at No-56)
571	3718/2024	11.01.2024	WP (C) - 167/2013	B K SWAIN	GENERAL			WRIT BRANCH-10	(Se at No-56)
57	3719/	11.01.2024	WP (C) -	DPS	GENE		Order Dtd. 2024-01-05	WRIT	(Se

2	2024	024	11436/ 2020	MALLIK	RAL			BRANC H-7	at No- 15)
57 3	3720/ 2024	11.01.2 024	BLAPL- 6560/2 023	R K ROUTRAY	GENE RAL		Order Dtd. 2023-08-04	BAIL- 1	(Se at No- 3)
57 4	3721/ 2024	11.01.2 024	BLAPL- 6560/2 023	R K ROUTRAY	GENE RAL		Order Dtd. 2023-08-04	BAIL- 1	(Se at No- 3)
57 5	3722/ 2024	11.01.2 024	ABLAPL - 9001/2 023	M K PANI	GENE RAL		Order Dtd. 2023-09-15	BAIL- 2	(Se at No- 11)
57 6	3723/ 2024	11.01.2 024	SA- 59/199 6	A DAS	GENE RAL		Order Dtd. 2023-12-07	SECON D APPEA L	(Se at No- 6)
57 7	3724/ 2024	11.01.2 024	OJC- 5433/2 000	D P PATTANAI K	GENE RAL		PetitionAnnexure, Coun ter, Affidavit,		(Se at No- 6)
57 8	3725/ 2024	11.01.2 024	TRP (C) - 3/2023	L D SAHOO	GENE RAL		Order Dtd. 2023-08-31	M.J.C .	(Se at No- 6)
57 9	3726/ 2024	11.01.2 024	MATA- 243/20 22	D MOHANTY	GENE RAL		Order Dtd. 2023-12-14	FIRST APPEA L	(Se at No- 2)
58 0	3730/ 2024	11.01.2 024	CRLREV - 385/20 02	G SUNDRAY	GENE RAL		Order Dtd. 2011-09-05		(Se at No- 2)
58 1	3763/ 2024	11.01.2 024	WP (C) - 36009/ 2023	K SAHOO	GENE RAL		Order Dtd. 2023-11-07	WRIT BRANC H-6	(Se at No- 35)

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